

In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 01.07.2020

(Morning Session)	(Afternoon Session)
Objection / Hearing	313
1. Crl. Misc. No. 5148/2020	1. S.C. No. 5020/2017
2. Crl. Misc. No. 5130/2020	
3. Crl. Misc. No. 5149/2020	Hear Before Charge
4. Crl. Misc. No. 5153/2020	2. S.C. No. 5023/2020
5. Crl. Misc. No. 5147/2020	3. S.C. No. 5007/2020
6. Crl. Misc. No. 5177/2020	4. S.C. No. 5015/2019
7. Crl. Misc. No. 5188/2020	5. S.C. No. 5021/2018
8. Crl. Misc. No. 5178/2020	
9. Crl. Misc. No. 5176/2020	Arguments
10. Crl. Misc. No. 5187/2020	6. Crl. R.P. No. 5025/2019
	Orders
	7. S.C. No. 5016/2020
	8. S.C. No. 5027/2019
	Judgment
	9. S.C. No. 5036/2019
	10. S.C. No. 5003/2015

Sd/-

(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District


NOTE : All Advocates are requested to strictly follow New SOP dated 27.06.2020 issued by Hon'ble High Court of Karnataka

Matter listed on 01.07.2020 for hearing in the court of II Addl. Civil Judge & JMFC., Anekal

Sl. No.	Morning Session	Sl. No.	Afternoon Session
1	O.S. 213/2007	1	C.C. 674/2011
2	O.S. 171/2008	2	C.C. 1180/2009
3	O.S. 234/2008	3	C.C. 848/2016
4	O.S. 95/2011	4	C.C. 245/2017
5	O.S.149/2013	5	C.C. 138/2018
6	O.S. 366/2014	6	CC. 1051/2018
7	O.S. 213/2017	7	CC.1255/2018
8	O.S.189/2008	8	CC. 547/2016
9	O.S. 42/2016	9	CC. 3187/2020
10	O.S. 197/2017	10	OS. 65/2013

All matters are listed for hearing.

NOTE:- All Advocates are requested to strictly follow SOP dated 27.06.2020 issued by Hon'ble High Court of Karnataka.


30/06
II Addl. Civil Judge & JMFC.,
Anekal.